

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **28.06.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/150/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
NAME OF RESPONDENT :
SECTION : 30(6) of IBC 2016 r/w Regulation 39(4) of IBBI

ORDER

Learned Senior Counsels Mr. Vijay Narayan and Mr. V. Ramakrishnan represents for Applicant / Resolution Professional; the Counsel on record for Applicant / Resolution Professional Mr. T. Ravichandran and Learned Counsels for the Objectors of the Resolution Plan Mr. P.S. Raman, Senior Advocate, Mr. Satish Parasaran, Advoaacte Mr. Venkatavaradhan, Advocate Mr. Ramaswamy Meyyappan, Advocate and Mr. Ravi Rajagoplan, Advocate are present through video conferencing platform.

All parties are permitted to file their written submissions, if any, on or before 2nd July 2021.

Heard, **Order stands reserved.**

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R. SUCHARITHA)
MEMBER (JUDICIAL)